

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 97 of 2011

Dated: 8th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Hindustan Chemicals Company Appellant (s)

Versus

Dakshin Gujarat Vij Company Limited & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Susmit Shankar

Counsel for the Respondent(s) : Ms. Sneha V. for R-1.

ORDER

At the request of learned counsel for the appellant, post the matter for hearing on **5th January, 2012.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/ks